



Government of Kerala
കേരള സർക്കാർ
2008



Kog. No. ഐ. നമ്പർ
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KERALA GAZETTE

കേരള ഗസറ്റ്

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ആനുകാതകമായി പ്രസിദ്ധീകരിക്കപ്പെടുന്നതാണ്

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PART III

Stores Purchase

Animal Husbandry Department

TENDER NOTICES

(1)

[1/2008-09]

No. G1- 12521/08/St (i). 2nd May 2008.

Scaled and competitive tenders are invited from the manufacturers under "Two Cover System" for the supply of the following instruments and equipments for the use of Livestock Products Inspecting Office, Ernakulam for the year 2008-09.

LIST OF ITEMS WITH SPECIFICATIONS

1. PCR chamber—1 No.

99.99% Hepa filter for particles up to 0.3 um, class 100 conditions, 254 nm UV lamp with timer to put it off, variable speed blower with switch, filter condition indicator, fluorescent light, SS interior, tempered glass sashes and sides, base stand adjustable, SS 3' x 2' table top, power requirement : 230V, 50Hz.

2. PCR homogenizer—1 No.

To homogenize tissue samples, 30,000 rpm. variable speed motor, disposable tips for microtubes and test tubes from 0.25 to 20 ml, generator made of stainless steel, homogenizer stand, power requirement : 230V, 50Hz. Accessory : Disposable tips of varying lengths.

3. Homogeniser—1 No.

Variable speed motor, to process volume from 0.2 to 500 ml. with stand and clamp. Shafts : made of 304 SS, easy dissembling.

Accessories : Generator for varying volumes and usages.

4. Stirring hotplate—1 No.

Graphic display of speed and temperature-individual control knob for temperature and speed, 100 to 1100 rpm; adjustable in increments of 10 rpm, heating range 65°C to 200°C. Stirring volume max : 10 litres, Accessory, Magnetic bar for the stirrer.

5. Anaerobic jar—2 Nos.

For cultivation of anaerobic and micro-aerophilic organisms. Cylindrical jar of polycarbonate plastic to hold at least 12 plates in single stack, in-and out-put valve and automatic safety valve on lid, pressure guage. Accessories : Anaerobic indicator, gas generation pack and palladium catalyst for the jar.

6. Multi-channel scanning thermometer—2 Nos.

NIST or equivalent certification, Scan up to 5 probes, Range : 30°C to 100°C, Resolution : 0.1°C, Accuracy : ± 0.2°C,

with general purpose immersion probe of accuracy $\pm 0.1^\circ\text{C}$, temperature range- 30°C to 100°C , time constant: 4 sec.

Cost of tender form :

Original—Rs. 700 + VAT @ 12.5 %

Duplicate—Rs. 400 + VAT @ 12.5%

Last date and time for sale of tender forms—5-6-2008, 4 p.m.

Due date and time for receipt of tenders (Cover A and B)—6-6-2008, 4 p.m.

Date and time for opening of Cover A—7-6-2008, 11.30 a.m.

Date of publishing list of tenderers eligible for opening their Cover B—16-6-2008, 1 p.m.

Date and time for opening of Cover B—17-6-2008, 2 p.m.

Date up to which the rates are to be firm for acceptance—31-8-2008.

Designation and address of the officer from whom the tender forms are to be obtained and to whom the tenders are to be submitted—The Director, Animal Husbandry Department, Vikas Bhavan-P.O., Box No. 5403, Thiruvananthapuram-695 033.

First Cover (Cover A-Technical) will have the following enclosures :

1. Specification of the item without rate and list of institutions where it has been supplied and installed.
2. Letter from original manufacturer (in case of agents) regarding assurance about supply of spare parts. AMC conditions (Period of visits in a year etc.), warranty conditions, years of warranty etc.
3. Attested copy of Sales Tax Clearance and Turnover Certificate obtained from Sales Tax Authorities.
4. An affidavit in stamp paper worth Rs. 50 notarized by a Notary Public of either the place where the person making the affidavit is residing or of Thiruvananthapuram.
5. Copy of ISO Certification, if any.
6. A covering letter with name, address, Pincode, Tel/Fax No., E-mail address and other details of the firm with the list of enclosures to be specified and addressed to the Director, Department of Animal Husbandry, Thiruvananthapuram.

Pro forma for the above certificates to be attached separately.

Second Cover (Cover B-financial) will have the following enclosures :

1. Quoted rate (inclusive of taxes or any other charges) in separate sealed covers for each item.
2. Original tender form duly signed by authorised signatory.
3. Preliminary agreement in Kerala stamp Paper worth Rs. 50.

4. EMD (1% of total cost of items quoted by means of Demand draft in favour of the Director of Animal Husbandry, Kerala payable at Thiruvananthapuram.)

Both covers (A&B) must be effectively sealed and put in another cover, which is to be sealed and submitted. Cover A&B will be opened as per the schedule. Cover B of those tenderers who satisfy the above conditions in Cover A will only be opened. Intending tenderers may send the exact amount towards the cost of tender form. Cheques, Postage stamps, Postal Orders, Demand Drafts etc. will not be accepted as the cost of tender form nor the form be sent by Value Payable Post. Tender form can also be obtained from the Office of the Director of Animal Husbandry on payment of the cost in cash during office hours. Late tenders will not be considered under any circumstances. Tenders should be superscribed as "Tender No. 1/2008-09 for the supply of equipments for the use of Livestock Products Inspecting office, Ernakulam for the Year 2008-2009".

(2)

[2/2008-09]

No. G1-12521/2008/St.(ii).

2nd May 2008:

Sealed and competitive tenders are invited from the manufacturers under "Two Cover System" for the supply of the following instruments and equipments for the use of Livestock Products Inspecting Office Ernakulam for the year 2008-09.

LIST OF ITEMS WITH SPECIFICATIONS

1. Flake ice machine—1 No.

Stainless steel body, Capacity > 80 kg./24 hour at 30°C , Built in storage bin : 17 Kg., PP interior, Scoop, strainer, inlet tube, drain hose, voltage stabilizer.

2. Microprocessor controlled autoclave (20L)—1 No.

Top loading, cylindrical chamber, low water level cut off, relief valve, multi program storage, sterilization temperature 105°C - 126°C , vacuum system of up to 50 mbar for air removal and cooling, timer setting: 1-180 minutes; pressure gauge: 0-40 psi; digital display of temperature, pressure and status of the program, relief valve to remove excess air, condensate unit to condensate steam, Alert function for door open, sterilization finish, low water level, over temperature, over pressure, anti-dry thermo limiter, 20 litre capacity, 230V, 50 Hz, Accessories, Shelves, baskets etc.

3. Microprocessor controlled autoclave (50L)—1 No.

Top loading, cylindrical chamber, low water level cut off, relief valve, multi program storage, sterilization temperature 105°C - 126°C , vacuum system of up to 50 mbar for air removal and cooling, timer setting: 1-180minutes; pressure gauge: 0-40 psi; digital display of temperature, pressure and status of the

program, relief valve to remove excess air, condensate unit to condense steam. Alert function for door open, sterilization finish, low water level, over temperature, over pressure, anti-dry thermo limiter, 50 litre capacity, 230V, 50Hz, Accessories, Shelves, Baskets etc.

4. Centrifuge—Table top.

High speed centrifuge, Microprocessor controlled with soft touch keypad and digital display, Fixed angle rotor heads-6×85 ml., 8×50 ml., 10×10ml., 24×1.5/2ml. Swing rotor 4×100ml., rpm: 300 to 30,000, temperatures: 10°C to Rt. Maintenance free brushless induction motor, pre-cooling function, automatic rotor recognition, Imbalance detection Low noise level (may be <60DB) power supply: 230 Volts.

Price of tender form :

Original—Rs. 1,000+VAT @ 12.5 %.

Duplicate—Rs. 500+VAT @ 12.5%.

Last date and time for sale of tender form—5-6-2008, 4 p.m.

Due date and time for receipt of tenders (Cover A & B)—6-6-2008, 4 p. m.

Date and time for opening of Cover A—7-6-2008, 11.30 a.m.

Date and time of publishing list of tenderers eligible for opening their Cover B—16-6-2008, 1 p.m.

Date and time for opening of Cover B—17-6-2008, 2 p.m.

Date upto which the rates are to be firm for acceptance—31-8-2008.

Designation and address of the Officer from whom the tender forms are to be obtained and to whom the tenders are to be submitted—The Director, Animal Husbandry Department, Vikas Bhavan P. O., Box No.5403, Thiruvananthapuram—695 033.

First Cover (Cover A—Technical) will have the following enclosures :

1. Specification of the item without rate and list of institutions where it has been supplied and installed.
2. Letter from original manufacturer (in case of agents) regarding assurance about supply of spare parts, AMC conditions (Period of visits in a year etc.), warranty conditions, years of warranty etc.
3. Attested copy of Sales Tax Clearance and Turnover Certificate obtained from Sales Tax Authorities.
4. An affidavit in stamp paper worth Rs. 50 notarised by a Notary Public of either the place where the person making the affidavit is residing or of Thiruvananthapuram.
5. Copy of ISO Certification, if any :
6. A covering letter with Name, Address, Pin code, Tel/Fax No., E-mail address and

other details of the firm with the list of enclosures to be specified and address to the Director, Department of Animal Husbandry, Thiruvananthapuram.

Pro forma for the above certificates to be attached separately.

Second Cover (Cover B—Financial) will have the following enclosures:

1. Quoted rates (inclusive of taxes or any other charges) in separate sealed covers for each item.
2. Original tender form duly signed by authorized signatory.
3. Preliminary agreement in Kerala Stamp paper worth Rs. 50.
4. EMD (1% of the total cost of items quoted by means of Demand Draft in favour of the Director of Animal Husbandry, Kerala payable at Thiruvananthapuram).

Both covers (A & B) must be effectively sealed and put in another cover which is also sealed and submitted. Cover A & B will be opened as per the schedule given below. Cover B of those tenderers who satisfy the above conditions in Cover A will only be opened. Intending tenderers may send the exact amount towards the cost of tender form. Cheques, Postage Stamps, Postal Orders, Demand Drafts etc. will not be accepted as the cost of tender form nor the form be sent by Value Payable Post. Tender form can also be obtained from the Office of the Director of Animal Husbandry on payment of the cost in cash during office hours. Late tenders will not be considered under any circumstances. Tenders should be superscribed as "Tender No. 2/2008-09 for the supply of equipments for the use of Livestock Products Inspecting Office, Ernakulam for the year 2008-09".

(3)

[3/2008-09]

No. G1-12521/08/St.(iii)

2nd May 2008.

sealed Competitive tenders are invited from manufactures for the supply the following Instruments and Equipments for the use of the Livestock Products Inspecting Office, Ernakulam for the year 2008-09.

LIST OF ITEMS AND SPECIFICATIONS

1. Refrigerator frost free—3 Nos.
Capacity: 300 Litres, Frost Free, Double door, with lock, Separate Freezer cabinet, Freezer Temperature—20°C, Voltage stabilizer, 220V; 50 Hz.
2. Microlave Oven—1 No.
30 litre capacity, 750 W rating.
3. Mixie 3 Jar
500-750 Watts. 900-1200 rpm, Interchangeable blades, Jars made of chemically inert material will be preferred.

Price of tender form :

Original—Rs. 400+VAT @12.5%

Duplicate—Rs. 200 + VAT@12.5%

Last date and time for sale of tender forms—
5-6-2008 at 4 p. m.

Due date and time for receipt of tenders—
6-6-2008 at 4 p. m.

Date and time for opening of tenders—7-6-2008
at 11.30 a. m.

Date upto which the rates are to be firm for
acceptance—31-8-2008.

Designation and address of the Officer from whom
the tender forms are to be obtained and to whom
the tenders are to be submitted—The Director,
Animal Husbandry Department, Vikas Bhavan P.O.,
Box No.5403, Thiruvananthapuram-695 033.

1. Specification of the item with rate (inclusive taxes or any other charges) for each item.
2. Brochure from original manufacturer (in case of agents) AMC conditions (Period of visits in a year etc.) warranty conditions, years of warranty etc.
3. Copy of ISO Certification, if any
4. Original tender] form duly signed by authorized signatory.
5. Preliminary agreement in Kerala stamp paper worth Rs. 50.
6. EMD (1 % of Total cost of items quoted by means of Demand Draft in favour of the Director of Animal Husbandry, Kerala payable at Thiruvananthapuram.

Intending tenderers may send the exact amount towards the cost of tender form Cheques, Postage Stamps, Postal Orders, Demand Drafts etc. will not be accepted as the cost of tender form nor the form be sent by Valu Payable Post. Tender form can also be obtained from the Office of the Director, of Animal Husbandry on payment of the cost in cash during the office hours. Late tenders will not be considered under any circumstances. Tenders should be superscribed as "Tender No. 3/2008-09 for the supply of Equipments for the use of Livestock Products Inspecting Office, Ernakulam for the year 2008-09".

(4)

[4/2008-09]

No. G1-12522/08/St.(iv)

5th May 2008.

Sealed and competitive tenders are invited from the manufacturers under "Two Cover System" for the supply of the following instruments and equipments for the use of Livestock Products Inspecting Office, Ernakulam for the year 2008-09.

LIST OF ITEMS AND SPECIFICATIONS

1. Automated pathogen detection system ELFA based system; should be able to detect pathogenic microorganism in food and environmental samples, should be able to run atleast 12 samples at a time with facility to run two separate tests at a time, test results to be obtained in maximum of

2 hours, with built in printer. AOAC approval for the tests employed; Kits for E. Coli 0157, Salmonella, Listeria, Compvlobacter and Staphylococcal enterotoxin detection may be quoted.

2. Automated Microbial Enumeration system: Based on MPN method for Total viable count, Total coliforms, E. coli, Yeast & Mould count, Staphylococcus count & Enterobacter count. AFNOR and AOAC approvals, with a sample preparation unit and reading unit interfaced with computers of appropriate specification, specifications of computers to be supplied may be given in the quote, detection limit of atleast 10cfu/g of food sample, Kits for TVC, Total coliforms, coliform count, E. coli and Enterobacter may be given.

3. Residue Monitoring System:

A semi-quantitative, compact, testing system with separate units for extraction, incubation and reading, for detection of antibiotics, aflatoxins, pesticides and sanitation tests. Scintillation counter based testing, Tests should be FDA approved, assay time of less than 15 min. print out of data, Inter assay CV (Coefficient of variation) should be less than 10% Kits for assay of Aflatoxins, antibiotics, ATP hygiene, Pesticides may be quoted.

Cost of tender form :

Original—Rs. 2,000 + VAT @ 12.5%

Duplicate—Rs. 1,000 + VAT @ 12.5%

Last date and time for sale of tender forms—
5-6-2008, 4 p.m.

Due date and time for receipt of tender (Cover A & B)—6-6-2008, 4 p.m.

Date and time for opening Cover A—7-6-2008
11.30 a.m.

Date of publishing list of tenderers eligible for
opening their Cover B—16-6-2008, 1 p.m.

Date and time for opening of Cover B—
17-6-2008, 2 p.m.

Date up to which the rates are to be firm for
acceptance—31-8-2008.

Designation and address of the Officer from whom the tender forms are to be obtained and to whom the tenders forms are to be submitted—
The Director, Animal Husbandry Department,
Vikas Bhavan, P.O. Box No. 5403, Thiruvananthapuram 695 033.

First Cover (Cover A—Technical) will have the following enclosures :

1. Specification of the item without rate and list of institutions where it has been supplied and installed.
2. Letter from original manufacturer (in case of agents) regarding assurance about supply of spare parts, AMC conditions (Period of visits in a year etc.), warranty conditions years of warranty etc.